

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/195(KB)2021
IA(I.B.C)/553(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

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|------------------|---|
| IN THE MATTER OF | UCO BANK VS SANJAY PRAKASH BANSAL |
| UNDER SECTION | SECTION 95(1) |

Appearances (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Ms. Debaleena Ganguly, Adv.] For the personal guarantor

Ms. Meenakshi Manot, Adv.] For the RP

O R D E R

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the personal guarantor seeks time to file its report within 10 days. At request, time is granted for the same.
3. Post the matter on **29/04/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**